

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2371/97
MA-2332/97

New Delhi this the 16th day of December, 1997.

(3)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

1. Sh. Om Partap
S/o Sh. Des Raj.
2. Sh. Roshal Lal,
S/o Sh. Zile Singh.
3. Sh. Ganesh Kumar,
S/o Sh. Zile Singh.
4. Sh. Inder Partap Singh,
S/o Sh. Sita Ram Singh.
5. Sh. Rajesh Kumar,
S/o Sh. Soni Lal.
6. Sh. Abdul Famid,
S/o Sh. Abdul Hamid.
7. Sh. Ramesh Chand,
S/o Sh. Mani Ram.
8. Sh. Chatter Pal Singh,
S/o Sh. Chander Pal Singh.
9. Sh. Tulsi Ram,
S/o Sh. Mullar.
10. Sh. Mukesh Kumar,
S/o Sh. Tirth.
11. Sh. Phool Kumar,
S/o Sh. Zile Singh.
12. Sh. Jitender Singh,
S/o Sh. Gokaran Singh.
13. Sh. Prem Chand,
S/o Sh. Phalad Singh.
14. Sh. Jagpal Singh,
S/o Sh. Mir Singh.
15. Moh. Salim,
S/o Sh. Rasid Khan.

(All are working as Parcel Porter at Delhi Sarai Rohilla Station)

(through Sh. Yogesh Sharma, advocate)

versus

1. Union of India through the Secretary, Ministry of Railway, Rail Bhawan, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Divl. Railway Manager, Northern Railway, Bikaner, Division, Bikaner(Raj.)
4. Sh. R.P. Ghai, Forwarding Agent, Parcel Office, Delhi Sarai Rohilla, Delhi.
5. Mohd. Ilyas, Forwarding Agent, Parcel Office, N. Rly., Delhi Sarai Rohilla, Delhi.

..... Respondents

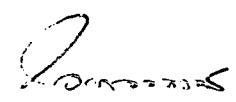
(through Sh./ P.S. Mahendru, advocate)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

Notices were issued and the matter was placed before Deputy Registrar for completion of pleadings and thereafter it has come up today for hearing.

Today we have passed an order in OA-1227/97 and this O.A. is also disposed of on the same lines. The said order passed in OA-1227/97 shall form part of the order in this O.A. itself. This O.A. is disposed of accordingly. No costs.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

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